

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

230. CP/86(MB)2021

**IN THE MATTER OF**

|                             |                |
|-----------------------------|----------------|
| Meher Madon                 | ... Petitioner |
| Vs                          |                |
| Valecha Engineering Limited | ... Respondent |

U/s 73(4) of the Companies Act, 2013

**Order Delivered on 22.05.2024**

CORAM:

SHRI K. R. SAJI KUMAR  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **10.07.2024 for further consideration.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
K. R. SAJI KUMAR  
Member(Judicial)

/Ziyaul/